

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-04-2024 AT 10:30 AM**

**Company Petition IB/255/2021**

**AND**

**IA (IBC) 1356, 868 & 1523/2023, Rst App (IBC) 5/2024 in IA 140/2024 in IA 1523/2023  
in Company Petition IB/255/2021  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

India Resurgence ARC Private Limited

**...Financial Creditor**

**AND**

Master Weaver Ethnics India Private Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 1356, 868 & 1523/2023, Rst App (IBC) 5/2024  
Orders not pronounced. For orders on 02.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**